

(d) the time by which the post reserved for this category are likely to be filled by the candidates of this category

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) to (d). The requisite information is being collected and will be laid on the Table of the House.

Sterilisation Operation performed in Delhi during 1976

677. SHRI SHEO SAMPAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to State:

(a) the total number of sterilisation operations performed in Delhi during 1976;

(b) whether Government have ascertained that this number is not an exaggerated one;

(c) the number and nature of complaints received or noticed by Government of forceful realisation of amount, goods etc., for organising family planning camps in Delhi from persons/traders etc., by various unscrupulous organisers of these camps; and

(d) the action Government propose to take against such persons who extorted money and other goods without making payment and also to ask the organisers to make payment for the goods they had purchased and not made the payment so far?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) 1,42,722 cases.

(b) During the course of the year a few sample checks of the reported performance have been made, but it is difficult to say on that basis whether the reported performance is exaggerated. A more comprehensive check will be undertaken in due course

Delhi Administration has also ascertained on the basis of test checks that the number of sterilisations given by them is not an exaggerated one.

(c) Two complaints were received by Delhi Administration wherein the allegations of collection/extortion of money from the shop keepers of Tilak Nagar, Delhi, under the threat of action under MISA and DIR by a person were levelled. These amounts were reported to have been collected for organising family planning camps.

(d) The complaints received by the Delhi Administration were regarding the collection of money only. Action has been initiated by Delhi Administration against the defaulters under Section 384 of IPC.

Scheduled Castes and Scheduled Tribes in Indian Missions Abroad

678. SHRI SHEO SAMPAT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of persons belonging to Scheduled Castes and Scheduled Tribes posted in our Missions abroad and their percentage in relation to the total number of staff sent abroad in our missions; and

(b) the efforts made or proposed to be made to increase their representations in our missions abroad?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) There are 117 members of the Scheduled Castes and Scheduled Tribes posted abroad at present (98) Scheduled Caste and 19 Scheduled Tribe). Together they comprise approximately 6 per cent of the total number of India based officials posted in our Mission abroad, but the number is subject to variation.

(b) In postings abroad there is no reservation but the Ministry keep in mind the need to take into consideration the official's previous experience.

suitability for a particular post and the norms applied for posting to different categories of employees in the Ministry of External Affairs.

Meeting of State Health Ministers

679. SHRI M. KALYANA SUNDARAM:

SHRI M. RAM GOPAL REDDY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government had called the meeting of the State Health Ministers recently; and

(b) if so, the outlines of the subject discussed therein and the outcome thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) Yes.

(b) During the course of the meeting the following subjects were discussed:—

- (i) Extension of Health Services to the rural areas.
- (ii) Family Welfare programme.
- (iii) National Malaria Eradication Programme.
- (iv) National Programme for Prevention of Visual Impairment and Control of Blindness.
- (v) Rehabilitation of the Physically Handicapped.
- (vi) Training of Pharmacists.

Broadly, the following consensus emerged:—

- (a) that the scheme regarding Health Care Services in the Rural Areas should be launched, after completing all preliminary work, on Mahatma Gandhi's Birthday i.e. on the 2nd October, 1977.
- (b) that the Family Welfare Programme be carried forward

on an absolutely voluntary basis. Motivational and educational campaigns should receive high priority and all out efforts should be made all carry the message of the programme to the people at the grass root level.

- (c) that the modified Plan of Operation on the National Malaria Eradication Programme should be implemented on an urgent basis. Greater emphasis should be laid on the training of District Medical Officers of Health, District Malaria Officers and Doctors of the Primary Health Centres and on provision of facilities for treatment of Malaria cases in the backward, tribal and other inaccessible areas of the country.
- (d) that the National Plan for Prevention of Visual Impairment and Control of Blindness was discussed and approved.
- (e) that a high powered committee should go into the problems of disability prevention and rehabilitation of handicapped.
- (f) the training facilities for pharmacists in the country should be augmented.

Meeting of Coordinating Bureau of Non-Aligned Nations

680. SHRI M. KALYANASUNDARAM: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a five-day meeting of the Coordinating Bureau of Non-aligned Nations was held recently in New Delhi; and

(b) if so, the salient features of the matters discussed and the outcome thereof?